

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:452
ANSWERED ON:25.11.2014
RACIALLY MOTIVATED INCIDENTS
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently issued advisories to all States and UTs directing them to have a stringent mechanism to deal with racially motivated incidents;
- (b) if so, the details of the advisories issued and the reaction of the State Governments/UTs in this regard;
- (c) the number and details of racially motivated incidents that occurred in the past few years and after the issuance of advisories by the Union Government in the country; and
- (d) the other steps taken by the Union Government on such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

- (a) & (b): Advisories have been issued to all States and UTs on 14th May, 2012, 3rd June, 2013 and 5th Feb, 2014 directing them to have a stringent mechanism to deal with the incidents of attacks on citizens from North Eastern States. The State Governments and Union Territories are taking all necessary measures to strictly follow the directions given in the advisories.
- (c) & (d): The Ministry of Home Affairs had set up a committee in February, 2014 under the Chairmanship of Shri M.P. Bezbaruah, Member, North Eastern Council to look into the concerns of the people hailing from North Eastern States of India, who are living in different parts of the country especially the Metropolitan cities and to suggest suitable remedial measures. The Committee had submitted its report on 11th July 2014. Follow up action has been initiated to implement recommendations made by the Committee.